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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/47/2016
NAME OF THE PETITIONER(S) : V. Premavidhya Sangar & 2 Others
NAME OF THE RESPONDENT(S) : Sanco Trans Limited & Another
UNDER SECTION : 237(b)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. K. S. P. M. B. O. T. H. K. U. M. A. R. P. 3.
P. Q. U. B. S. P. O. K. O. S. H. L.

K. S. P. M. B. O. T. H. K. U. M. A. R.

2. Sai Vihari
Mr. K. Gowtham Kumar

Counsel Mr
R1 & R2

Sai Vihari

ORDER

Counsel for the Petitioner No.3 present. Counsel for R1 and R2 present. The Counsel for P3 submitted that the settlement talks are in progress and prays for time. At request, time is enlarged. Put up on 30.08.2017 at 10.30 A.M.

S. Vijayaraghavan

(S. Vijayaraghavan)
Member (Technical)
HV

(Ch. Md. Sharief Tariq)
Member (Judicial)